

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-78/2018

New Delhi, this the 30th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Gurpreet Singh,
Aged 26 years, Group 'B',
Assistant Section Officer,
S/o Sh. Tek Singh,
R/o House No. 6, Sewa Nagar,
New Delhi-110003. ... **Applicant**

(through Sh. Asish Nischal)

Versus

1. Union of India
Through Secretary,
Department of Expenditure,
Ministry of Finance,
North Block, New Delhi-110001.

2. The Secretary,
Department of Legal Affairs,
Ministry of Law and Justice,
Shastri Bhawan, New Delhi-110001.

3. The Secretary,
Department of Legislative Department,
Ministry of Law and Justice,
Shastri Bhawan, New Delhi-110001. ... **Respondents**

(through Sh. Rajesh Katyal)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the applicant, Sh. Asish Nischal, seeks leave of this Tribunal to withdraw the OA.

2. Accordingly, the OA is dismissed as withdrawn.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/